

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 28396/2023 in
Petition(s) for Special Leave to Appeal (C) No. 23581/2017

(Arising out of impugned final judgment and order dated 17-05-2016
in WC No. 14/1988 passed by the High Court of Judicature at
Allahabad)

ALLAHABAD DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

DAULAT DIN SHAH SORABJI LAHEWALA (DEAD)
THROUGH LRS. & ORS.

Respondent(s)

Date : 03-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Vibhav Mishra, Adv.
Mr. Parmanand Gaur, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 28396/2023

It is open to the petitioner to mention before the
Registrar for getting the Interlocutory Application listed
before Judge in Chamber.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR